GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1503 ANSWERED ON:18.11.2010 COMMERCIAL PILOT LICENSE Ajmal Shri Badruddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the cost of obtaining a commercial pilot license in India;
- (b) whether it is a fact that the number of unemployed commercial pilot license holders in India are on rise;
- (c) if so, the details thereof and reasons therefor;
- (d) whether it is also a fact that due to the non-return of expat pilots the Indian Nationals with Commercial Pilot License are being deprived of employment;
- (e) whether the Government and Private Operators are not in a position to absorb the newly pass outs of Pilot Training Institutes;
- (f) if so, the reasons therefor; and
- (g) the steps taken/being taken by the Government to address the problem?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- The Flying Training Institutes (FTIs) in India charge fees as per the market demand.
- (b) and (c):- The Directorate General of Civil Aviation (DGCA) only issues licences to candidates who fulfill the condition laid down in the rules and does not maintain records regarding employed/unemployed pilots.
- (d):- No, Madam. Generally, expatriate pilots are recruited to meet the shortage of type rated pilots and senior commanders.
- (e), (f) and (g):- All airlines, have their own recruitment and training policies. However, guidelines have been issued by the Directorate General of Civil Aviation (DGCA) for airlines to adopt effective training programmes for their Indian pilots for endorsement on the type of aircraft operated by the airlines, to replace expatriate pilots as a phasing out programme.